

V

C.A.No. 9351-9352 OF 1995
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R
ITEM No.104 Court No. 7 SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.9351-9352 of 1995@@
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COLLECTOR OF CENTRAL EXCISE, AURANGABAD Appellant (s)

VERSUS

M/S. MOTOR INDUSTRIES COMPANY LTD. Respondent (s)

(With appln.(s) for permission to place addl.documents on record)
(With office report)

Date : 14/11/2002 These Appeals were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s) Mr. R.P. Bhat, Sr. Adv.
Mr. G. Venkatesh Rao, Adv.
Mr. B. Krishna Prasad, Adv.

For Respondent (s) Mr. Joseph Vellapally, Sr. Adv.
Mr. Tarun Gulati, Adv.
M/s. Gagrat & Co.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

List these matters on 20.11.2002.

.SP1

(Pawan Kumar)
Court Master

(Prem Prakash)
Court Master